

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 438
IA/180/ND/2022, IN CP/83/ND/2022

IN THE MATTER OF:

Aco Developers Pvt. Ltd.& Anr.	...	Applicant
Versus		
Sky Scraper Infra projects Private Limited & Ors.	...	Respondent

Under Section 241-242.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Abhimanyu Bhandari, Adv. Sachin Middh, Adv. Gitesh, Adv. Dhanakshi Gandhi.
For the Respondent : Adv. Madhu Narayan, Adv. Ankit Banati, Adv. Tarini, Adv. Abhay, Adv. Manav Mitra

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **21.05.2024.**

Sd/-
(Court Officer)